

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

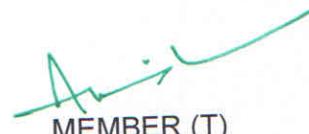
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.96/ BB/2017	-	For filing report of ROC	252(3)	Gade Capital Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P. S. M. CHARI 9448286124	Applicant	 27/10/17
2)	Prema Hatti	RoC	

PCS for petitioner present. He has filed withdrawal memo on the ground that in the MCA postal, the Company is shown as active and pending financial statements for the year 2014-15 and 2015-16 are also accepted. Therefore, he wanted to withdraw the main petition.

Memo is recorded. Permission is granted to the petitioner company to withdraw the petition. Petition is dismissed as withdrawn vide separate orders. Smt. Prema Hatti, appearing for ROC is present.


MEMBER (J)


MEMBER (T)